

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P.(CAA) 23/230-232/MB/2018

CORAM:

SHRI V. P. SINGH

MEMBER (J)

SHRI RAVIKUMAR DURAISAMY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 27.09.2018

NAME OF THE PARTIES: Reliance Money Solutions Pvt Ltd

Section 230-232 of the Companies Act, 2013.

ORDER

CP(CAA) 23/230-232/MB/2018

CP(CAA) 24/230-232/MB/2017

Ld. Counsel for the petitioner present. In view of the order sheet is not available in the court, office is directed to present the order sheet before the court.

List on 15.11.2018.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

V. P. SINGH
Member (Judicial)